

12.10 hrs.

## PAPERS LAID ON THE TABLE

*[English]*

**Annual Report, Annual Accounts and Review on the working of National Cooperative Union of India, New Delhi for 1987-88**

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): On behalf of Shri Bhajan Lal, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1987-88 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Union of India, New Delhi, for the year 1987-88. [Placed in Library. See No. LT. 7688/89]

**Annual Report of and Review on the working of Indian Institute of Advanced Study for 1987-88 and a statement showing reasons for delay in laying these papers etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report

(Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 1987-88 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Advanced Study, Shimla, for the year 1987-88.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 7689/89]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Hamirpur, for the year 1985-86 and 1986-87 together with Audit Report thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT. 7690/89]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Tiruchirappalli, for the year 1987-88 together with Audit Report thereon. [Placed in Library. See No. LT. 7691/89]

- (6) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1987-88 together with Audit Report thereon, under section 29 of the Indira Gandhi National Open University Act, 1985.

- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT. 7692/89]

**Annual Report and Review on the working of Lala Ram Sarup Tuberculosis Hospital, New Delhi for 1986 and a statement showing reasons for delay in laying these papers**

**THE MINISTER OF TEXTILES (SHRI RAMNIWAS MIRDHA):** On behalf of Kumari Saroj Khaparde, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1986 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1986.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 7693/89]

**Review on the working of and Annual Report of Maharashtra Agro-Industries Development Corporation Bombay for 1987-88 etc.**

**THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU):** On behalf of Shri Shyam Lal Yadav, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
  - (a) (i) Review by the Government on the working of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1987-88.

(ii) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT. 7694/89]

- (b) (i) Review by the Government on the working of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1987-88.

(ii) Annual Report of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1987-88 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT. 7695/89]

- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (1) (a) above. [Placed in Library. See No. LT. 7694/89]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1987-88 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1987-88. [Placed in Library. See No. NT. 7696/89]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Cooperative Sugar Factories Limited,

- New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1987-88. [Placed in Library. See No. LT. 7697/89]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1987-88. [Placed in Library. See No. LT. 7698/89]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1987-88 together with Audited Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1987-88. [Placed in Library. See No. LT. 7699/89]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1987-88 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1987-88. [Placed in Library. See No. LT. 7700/89]
- (8) (i) A copy of the Report (Hindi and English versions) of the National Dairy Development Board, Anand, for the period from 1st April, 1987 to 11th October, 1987 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Dairy Development Board, Anand, for the period from 1st April, 1987 to 11th October, 1987.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [Placed in Library. See No. LT. 7701/89]

**Notifications under Major Port Trust Act, 1963**

THE DEPUTY MINISTER IN THE  
MINISTRY OF SURFACE TRANSPORT  
AND DEPUTY MINISTER IN THE MINIS-  
TRY OF PARLIAMENTARY AFFAIRS  
(SHRI P. NAMGYAL): I beg to lay on the  
Table:-

- (1) A copy of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of Major Port Trusts Act, 1963:-
- (i) G.S.R. 67 (E) published in Gazette of India dated the 31st January, 1989 approving the Visakhapatnam Port Employees (Welfare Fund) Amendment Regulations, 1989.
- (ii) G.S.R. 123 (E) published in Gazette of India dated the 24th February, 1989 approving the Tuticorin Port Trust (Allotment of Residences) Second Amendment Regulations, 1989.
- (iii) G.S.R. 124 (E) published in Gazette of India dated the 24th February, 1989 approving the Calcutta Port Trust Employees (Conduct) First Amendment Regulations, 1989.
- (iv) G.S.R. 125 (E) published in Gazette of India dated the 24th February, 1989 approving the Tuticorin Port Trust (Adaptation of Rules) First Amendment Regulations, 1989. [Placed in Library. See No. LT. 7702/89]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the New Mangalore Port Trust, Panambur, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the New Mangalore Port Trust, Panambur, for the year 1987-88.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT. 7703/89]
- (4) (i) A copy of the Annual Report
- (Hindi and English versions) of the Bombay Dock Labour Board, Bombay, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bombay Dock Labour Board, Bombay, for the year 1987-88.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. NT. 7704/89]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Mormugao dock Labour Board, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Dock Labour Board, for the year 1987-88.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT. 7705/89]
- (8) Corrigendum (Hindi and English versions) to the Annual Report and Audited Accounts of the Bombay Dock Labour Board, Bombay, for the year 1985-86. [Placed in Library. See No. LT. 7706/89]

12.12 hrs.

REPRESENTATION OF THE PEOPLE  
(AMENDMENT) BILL\*

[English]

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): I